HIGH COURT OF ANDHRA PRADESH

ABSTRACT

Junior Civil Judges - Transfers and Postings of Junior Civil Judges - ORDERS - ISSUED.

ROC.NO.02 /2019-B.SPL.

NOTIFICATION NO.20-B.SPL.

DATED:21.01.2019.

The High Court passed the following transfer and Posting of Junior Civil Judge:-

Smt. D.Sony, Special Judicial Magistrate of First Class, Excise Court, Machilipatnam, Krishna District is transferred and posted as Presenting Officer, Enquiry Cell, High Court of Andhra Pradesh at Amaravathi, on deputation basis for a period of two years.

- 1. Smt.D.Sony, will immediately handover charge of her post to the II Addl. Junior Civil Judge, Machilipatnam, and proceed to her new station and shall take charge of her new post in consultation with the Registrar General, High Court of Andhra Pradesh.
- 2. The II Addl. Junior Civil Judge, Machilipatnam, will be in full additional charge of the post of Special Judicial Magistrate of First Class, Excise Court, Machilipatnam, Krishna District, until further orders.

NOTE: The Order placed in <u>the High Court's Website</u> http://hc.ap.nic.in and the downloaded copy from the web site is valid for relieving and joining duty.

REGISTRAR GENERAL 21/

To

1. The officer and incharge officer concerned.

2. The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).

3. The Registrar General and other Registrars, High Court of Andhra Pradesh.

4. The Registrar (Enquiries), High Court of Andhra Pradesh.

- 5. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's Website)
- 6. The Secretary to Government, Law (L.A & J SC.F), Department, Government of Andhra Pradesh, Amaravathi.
- 7. The Member Secretary, Andhra Pradesh State Legal Services Authority.
- 8. The Prl. District and Sessions Judge, Krishna at Machilipatnam.
- 9. The I Additional District and Sessions Judge, Krishna at Machilipatnam.
- 10. The Special Judicial Magistrate of First Class, Excise Court, Machilipatnam, Krishna District.
- 11. The II Addl. Junior Civil Judge, Machilipatnam, Krishna District.
- 12. The District Treasury Officer, Krishna at Machilipatnam.
- 13. The Section Officer, Establishment Section, High Court of Andhra Pradesh.
- 14. THE SECTION OFFICERS:-
 - (a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Hyderabad.